

sector for the year 1980-81 has been achieved; and

(b) whether the target was unusually modest in comparison with the private sector?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). The Working Group on Drugs and Pharmaceuticals Industry has not fixed any target for the public sector for 1980-81. However, the production of bulk drugs and formulations in the public sector during 1980-81 was Rs. 63 crores and Rs. 80 crores respectively as against the production of Rs. 177 crores and Rs. 1120 crores respectively by the private sector during the same period.

**STD Facilities between Bombay and UDUPI in Karnataka**

-3944. SHRI OSCAR FERNANDES: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the difficulties faced by the P&T Department in having S.T.D. between Bombay and Udupi in Karnataka while S.T.D. facility is available between Udupi and Bombay; and

(b) if so, when will it be possible for the Department to overcome the difficulty?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) The number of Junctions between Bombay Trunk Automatic Exchange and Bangalore Trunk Automatic Exchange to which Udupi is connected, are not adequate.

(b) Augmentation of the Circuits is in process. S.T.D. from Bombay to Udupi is likely to be provided after the augmentation in 1982-83.

**Ramacast Limited Calcutta**

3945. SHRI R. N. RAKESH: Will the Minister of LAW, JUSTICE AND

COMPANY AFFAIRS be pleased to state:

(a) when the Annual General meeting of the Ramacast Limited, Calcutta was held last, the total losses to date and the salient features of the last Balance Sheet;

(b) whether it is a fact that the Company has accumulated heavy losses; and

(c) if the reply to parts (a) and (b) above be in affirmative the steps taken or proposed to be taken by Government to restore health of the Company and to compensate the shareholders for the losses incurred?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). As per information available with the Registrar of Companies, Calcutta the last Annual General Meeting of the Company was held on 25th June, 1980.

According to the latest available balance sheet filed by the company for the year ended 31-12-1978, the total accumulated losses amounted to Rs. 81.27 lakhs.

As per the aforesaid balance sheet, the issued, subscribed and paid up capital as at 31-12-1978 was Rs. 56 lakhs. The total assets as at that date were of the order of Rs. 204.19 lakhs against which the total liabilities amounted to Rs. 229.46 lakhs. As such, the net worth of the company as on that date was in the negative to the extent of Rs. 25.27 lakhs.

(c) As on this date the Government has no specific proposal in this regard.

**Chief Judicial Commission of Goa**

3946. SHRI MOOL CHAND DAGA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what is the procedure for the appointment of Chief Judicial Commissioner of Goa;